

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

28-09-2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
 PETITION NUMBER : CP/848/1B/2018
 NAME OF THE PETITIONER : DEV VALVES & BOILER MOUNTING
 NAME OF THE RESPONDENT : ETA ENGINEERING PVT LTD
 UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. Received Cheek without Prejudice
 Counsel for Applicant

(Signature)
 18/09/18

2. S.K.L.Y. PRANNA
 Joint King & Partnership

Joint Corporate Debtor

(Signature)

ORDER

Counsels for both the parties are present. Counsel for Corporate Debtor has brought one cheque for an amount of Rs.2,20,000/- dated 28.09.2018 drawn on ICICI Bank and prayed for time to reconcile the accounts and for making balance payment.. The parties are directed to file joint memo of compromise before next date of hearing. Put up on 05.10.2018 at 10.30 A.M.

(Signature)
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)